

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-08-2024 AT 10:30 AM**

CP(IB) No. 645/7/HDB/2018

AND

**IA (IBC) (Plan) 11/2024, IA(IBC) 1680, 1428, 1429, 1402, 1403, 1404 &
1697/2024 in CP(IB) No. 645/7/HDB/2018**

u/s. 7 of IBC, 2016

IN THE MATTER OF:

SBI (SAM Branch)

...Financial Creditor

AND

M/s. Vibha Agro Tech Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Avinash Desai, along with the counsel on record Mr GP Yash Vardhan, for Resolution Professional, and Mr Madasa Kumar, Resolution Professional present through Video Conference.

IA (IBC) (Plan) 11/2024

Call on 13.09.2024.

IA(IBC) 1680/2024

Call on 13.09.2024.

IA(IBC) 1428/2024

It is represented that written submissions by both sides filed. Call on 13.09.2024.

IA(IBC) 1429/2024

It is represented that written submissions by both sides filed. Call on 13.09.2024.

IA(IBC) 1402/2024

It is brought to our notice of this Tribunal that in the proceedings dated 08.08.2024 along with the IAs 1428/2024, 1429/2024, IA No 1402/2024 in which hearing is going on has been clubbed and recorded that written submissions has been filed, the order is passed in IA Nos 1428/2024 and 1429/2024 also has been

applied to IA No 1402/2024. Therefore, learned senior counsel for Resolution professional seeks for list it separately for continuation of submissions.

For continuation of submissions, call on 13.09.2024.

IA(IBC) 1403/2024

Learned Senior Counsel Mr Deepak Bhattacharjee along with the counsel on record Ms Sarvani Desiraju, for COC/Respondent No.2 present through Video Conference.

Learned PCS Dr K S Ravichandran along with the counsel on record Mr Paras Mithal, for applicant present through Video Conference.

The directions of this Tribunal dated 08.08.2024, not complied with. Call on 13.09.2024.

IA(IBC) 1404 /2024

Learned Senior Counsel Mr TK Bhaskar, for applicant present through Video Conference.

Heard learned senior counsel for applicant in part. For continuation, matter adjourned to 13.09.2024.

IA(IBC) 1697/2024

This is an application filed by the Suspended Member of the Board cum guarantor seeking leave to place on record the documents mentioned therein. Advance notice is given to the respondents.

Heard learned senior counsel for applicant and learned senior counsel for Resolution Professional while affording opportunity to the respondents to comment on these documents either orally or byway of additional documents/brief pleading. We allow this application and take these documents on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)